

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 115
(IB)-342(PB)/2020

IN THE MATTER OF:

Ms. Prerana Batheja

...

Applicant/Petitioner

Vs

M/s. RG Residency Pvt Ltd.

...

Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 08.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Nitin Kaushik, Advs.

ORDER

Ld. Counsel for the corporate debtor has stated that settlement is in progress. If settlement has not reached by next date of hearing, then the arguments will be heard on the next date of hearing.

List it on 05.04.2021.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)